53

Registration of Homoeopathic Pharmacists

6386 SHRIGANGA CHARAN LODHI Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

- (a) whether Government are aware that there is Central Pharmacy Council State for registration of Homoeopathic Pharma cists working in various Homoeopathic Dispensaries/Pharmacy Council Hospitals in the country if not the reasons therefor
- (b) whether any request has been received by Government in this regard if so the details thereof, and
- (c) the steps Government propose to take to set up a Central Council of Homoeopathic Pharmacy?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD) (a) The Pharmacy Council of India or the State Pharmacy Councils constituted under the Pharmacy Act 1948 do not provide for registration dispensaries hospitals. There is legal requirement for registration of Homoeopathic Phaimacists

- (b) No specific request for registration of Homoeopai ic Pharmacists have been received
- (c) There is no proposed to set up a Central Council of Homoeopathic Pharmacy

at present

Achievement Under Housing Schemes in Orissa

SHRI ANADI CHARAN DAS Will the Minister of URBAN DEVELOP-MENT be pleased to state

- (a) the targets fixed and achievements made during the Seventh Plan period, yearwise, under various housing schemes in Orissa
- (b) whether there is any shortfall in achieving the targets,
 - (c) if so, the reasons therefor and
- (d) the action taken by Government in this regard?

THE MINISTER OF URBAN DEVEL OPMENT (SHRI MURASOLI MARAN) (a) A statement (year-wise) indicating targets fixed under 20 Point Programme and achievements made during the Seventh Plan period under various housing schemes in Orissa is attached

- (b) Targets have been achieved substantially and the performance is rated as Very Good'
 - (c) Does not arise
 - (d) Does not arise